

Ref: IRDAI/HLT/REG/CIR/02/01/2020

To

All insurers and TPAs wherever applicable

01.01.2020

Re: Modification guidelines on standardization in health insurance

- 1. Reference is invited to Chapter I of Guidelines on Standardization in Health Insurance issued vide Ref: IRDA/HLT/REG/CIR/146/07/2016 dated 29th July. 2016, where Standard Definitions for 42 commonly used terms in health insurance policies are defined.
- 2. The following two definitions are inserted as clause 45 and 46 into the within referred Standard Definitions with immediate effect.

45. Migration:

"Migration" means, the right accorded to health insurance policyholders (including all members under family cover and members of group health insurance policy), to transfer the credit gained for pre-existing conditions and time bound exclusions, with the same insurer.

46. Portability:

"Portability" means, the right accorded to individual health insurance policyholders (including all members under family cover), to transfer the credit gained for pre-existing conditions and time bound exclusions, from one insurer to another insurer.

- 3. These definitions shall be applicable in respect of all health insurance products (both Individual and Group) filed immediately after the date of issuance of this circular.
- 4. This has the approval of the competent authority.

Executive Director